

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 29 SEP 1994

APPLICATION NO: 750 of 1994.

APPLICANTS:- Sri.K.Pushpakar.Mangalore.
V/S.

RESPONDENTS:- Director, Telecom, Mangalore Area and
another.

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1. Sri.Vishnu D.Bhat, Advocate,
No.22, First Floor, Nehru Nagar,
Bangalore-560 020.
2. Sri.M.S.Padmarajaiah,
Sr.Central Govt. Sgng.Counsel,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.
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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 19th September 1994.

Issued on
29/9/94 R

o/c

for

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.750/1994

MONDAY, THIS THE 19TH DAY OF SEPTEMBER, 1994

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN .. MEMBER (A)

K. Pushpakar,
S/o late K. Shivaram Rao,
Telegraph Office Assistant,
Office of the Superintendent,
Central Telegraph Office,
Pandeshwar, Mangalore-1. ... Applicant

(Advocate by Shri Vishnu D. Bhat)

Vs.

1. Director Telecom,
Mangalore Area, Aminity Block,
IInd Floor, Telephone Exchange Building,
Pandeshwar, Mangalore - 575 001.
2. The Chief General Manager, Telecom.,
Karnataka Circle,
No.1, Old Madras Road, B-mangalore-8. ... Respondents

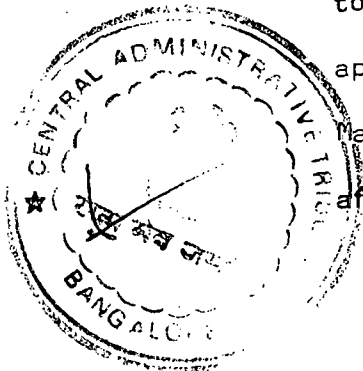
(Advocate by Shri M.S. Padmarajaiah,
Central Govt. Senior Stg. Counsel).

O R D E R

Shri Justice P.K. Shyamsundar, Vice Chairman:

After the matter was heard for some time, Shri Bhat, appearing for the applicant sought leave to withdraw this application, but asking us, however, to give a direction to the department to dispose off a representation stated to have been made by the applicant on 18.7.1994 seeking a re-transfer from Bangalore to Mangalore. We record the statement of the applicant's counsel as aforesaid and dismiss this application treating it as withdrawn.

...2...



The representation supra stated to have been made by the applicant seeking retransfer back to Mangalore, if it is still pending disposal, the department will do well to dispose off the same appropriately. No costs.

Sd-
m
(T.V. RAMANAN)
MEMBER (A)

Sd-
(P.K.SHYAMSUNDAR)
VICE CHAIRMAN

psp.

TRUE COPY
Central
Bangalore Branch
Bangalore